

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3934
ANSWERED ON:17.12.2014
COMPUTERISATION OF WAKF RECORDS
Simha Shri Prathap

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the funds provided by the Central Government to different State Governments/Wakf Boards for computerisation of Wakf records during last three year till date, State-wise/Wakf Board-wise, year- wise;
- (b) the details of amounts utilized by different State Governments/Wakf Boards, State-wise, Board-wise;
- (c) whether Karnataka State Wakf Board is the first in India to launch computerisation project;
- (d) whether expected progress has not been made in the computerisation of Wakf records in various States including Karnataka; .and
- (e) if so, the reasons therefor and the action being taken in the matter?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a)&(b): Under the Scheme of `Computerisation of records of State Waqf Boards`, funds have been released to the State/UT Waqf Boards, National Informatics Centre and Central Waqf Council. The details of funds provided and utilised by the State/UT Waqf Boards during the last three years and till date are at Annexure-I.

(c): The Scheme of Computerisation of records of State Waqf Boards was launched in December, 2009 for implementation by the State/UT Waqf Boards.

(d)&(e): Substantial progress has been achieved in the scheme. The latest status/progress achieved under the scheme by various State/UT Waqf Boards is at Annexure-II. For completing the remaining work, the Government has nominated Central Waqf Council as Nodal Agency.